GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1901 ANSWERED ON:19.08.2013 ROAD ACCIDENTS CAUSED BY POTHOLES Mahtab Shri Bhartruhari

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is a rise in the number of road accidents caused by potholes on the National Highways (NHs);
- (b) if so, the details thereof, State-wise including Odisha during the last three years and the current year;
- (c) whether the Government has provided compensation to road accident victims during the said period and if so, the details thereof, State-wise and if not, the reasons therefor;
- (d) whether the Government has evolved any monitoring mechanism to identify potholes on NHs and repair them immediately; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) & (b) The Ministry of Road Transport & Highways collects road accident data in a 19 points format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP). Under this format, data on road accidents caused by potholes on the National Highways (NHs) is not collected.
- (c) Road accident victims are eligible to get compensation under various provisions contained in chapters X, XI and XII of Motor Vehicles Act, 1988. This Ministry does not maintain details of compensation to road accident victims.
- (d) & (e) The National Highways are inspected regularly by executing agencies to identify damages and to take corrective action. Under National Highways Development Project (NHDP), maintenance & repair of national highways is an on ongoing process. The stretches of National Highway under National Highways Authority of India (NHAI), which get damaged due to heavy monsoon, national calamities, potholes, erosion of Shoulders, silting of Drains, cracks, patches and undulations etc. are repaired under the provision of Operation and Maintenance Contract.